

IN THE INCOME TAX APPELLATE TRIBUNAL
NAGPUR BENCH, NAGPUR

BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER AND
SHRI K.M. ROY, ACCOUNTANT, MEMBER

ITA no.372/Nag./2023
(Assessment Year : 2023-24)

ITA no.373/Nag./2023
(Assessment Year : 2023-24)

Vasundhara Bahuddeshiya Samajik Sanstha
Vasundhara Madhav Nagar
Khamgaon 444 303 PAN – AADTV6377J

..... Appellant

v/s

Dy. Commissioner of Income Tax
Circle-15(1)(1), Nagpur

..... Respondent

Assessee by : Shri Smt. Veena Agrawal
Revenue by : Shri Kailash C. Kanojiya

Date of Hearing – 08/08/2024

Date of Order – 14/08/2024

ORDER

PER V. DURGA RAO, J.M.

The present appeal has been filed by the assessee challenging the impugned order dated 20/09/2023, passed by the learned Commissioner of Income Tax (Exemptions), National Faceless Appeal Center, Delhi, [“learned CIT(E)”], for the assessment year 2023-24.

2. In its appeal, the assessee has raised following grounds:-

“1. Whether the Ld. AO is justified in law and fact in rejecting application under Sec 80G of the Income Tax Act, 1961.

2. Whether the Ld. AO is justified in law and fact in passing an order without properly appreciating the facts and documents produced on record.

3. Whether Ld. AO is justified in pas passing an order in breach of natural justice.

4. The appellant craves leave to add, alter, modify and withdraw any grounds before or during the course of appellate proceedings.”

3. When the case was called for hearing, the learned A.R. on behalf of the assessee submitted that She did not wish to press this appeal, to which, the learned Departmental Representative did not raise any objection. Consequently, we treat this appeal as withdrawn.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 14/08/2024

Sd/-
K.M. ROY
ACCOUNTANT MEMBER

Sd/-
V. DURGA RAO
JUDICIAL MEMBER

NAGPUR, DATED: 14/08/2024

Copy of the order forwarded to:

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- (1) The Assessee;
- (2) The Revenue;
- (3) The PCIT / CIT (Judicial);
- (4) The DR, ITAT, Nagpur; and
- (5) Guard file.

Pradeep J. Chowdhury
Sr. Private Secretary

True Copy
By Order

Sr. Private Secretary
ITAT, Nagpur